

DIVISION BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1711(KB)2019
IA(I.B.C)/1299(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Joy Saha, Sr. Adv.] For the Applicant
Mr. Kumarjit Banerjee, Adv.]
Mr. Adul Naushad, Adv.]
Ms. Sanchari Chakraborty, Adv.]
Mr. Snenhasis Chakraborty, Adv.]

Ms. Manju Bhuteria, Adv.] For the RP in IA1299/2024
Mr. R.R. Modi, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel for the Applicant present. Ld. Counsel for the RP present.
2. **IA(I.B.C)/1299(KB)2024**
 - i. We are not able to hear the Ld. Sr. Counsel who is appearing virtually. At request, let the matter be posted for Monday i.e. **08.07.2024**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**